

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/10647/2024	UBEDA RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	K.NUAGAON /88 /2024 () //
2	D-BLAPL/10648/2024	SANJAY DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	KODALA /173 /2023 () //
3	D-BLAPL/10650/2024	LUCKY @ ABDUL WAHID VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /33 /2024 () //
4	D-BLAPL/10655/2024	NIRANJAN RAY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
5	D-BLAPL/10656/2024	MAHESWAR DAS @ NAHAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /84 /2015 () //
6	D-BLAPL/10658/2024	NIRANJAN BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUCHINDA /109 /2024 () //
7	D-BLAPL/10664/2024	SAGAR PATEL VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	SAMBALPUR TOWN /437 /2023 () //
8	D-BLAPL/10668/2024	BIRANCHI NARAYAN NAYAK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	CHHEND /69 /2024 () //
9	D-BLAPL/10669/2024	ASHOK MAHATO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /223 /2022 () //
10	D-BLAPL/10670/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	SEMILLIGUDA /180 /2023 () //
11	D-BLAPL/10671/2024	ASHOK KANHAR VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /443 /2023 () //

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12	D-BLAPL/10672/2024	JAHARLAL HAWLADAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /51 /2024 () //
13	D-BLAPL/10673/2024	SAMBHU PRASAD MEHER VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BELPAHAR /202 /2023 () //
14	D-BLAPL/10677/2024	PRADIP PRADHAN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /150 /2019 () //
15	D-BLAPL/10682/2024	MANABHAJAN KHETI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //
16	D-BLAPL/10692/2024	SAMANTA CHAULIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
17	D-BLAPL/10694/2024	MANGULU DAKPASKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /27 /2023 () //
18	D-BLAPL/10697/2024	SASANKA @ SUSANKAR RAY VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /89 /2023 () //
19	D-BLAPL/10699/2024	PARITOSH MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MATHILI /23 /2021 () //
20	D-BLAPL/10700/2024	BIJAYA SAHU @ CHANDRA SAHU @ BIJAYA CHANDRA SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BOLANGIR TOWN /222 /2008 () //
21	D-BLAPL/10701/2024	KUMAR SAGARIA @ RAJESH VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /81 /2023 () //
22	D-BLAPL/10706/2024	SUBHAM CHHURA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /325 /2023 () //
23	D-BLAPL/10707/2024	SUSANTA BAG	LAXMINARAYAN PATEL	K.SINGHPUR /3 /2024

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		VS	VS	()
24	D-BLAPL/10719/2024	STATE OF ODISHA MOHAMMAD NASRULLA @ PAPUN	AMITABH MISHRA	// TIGIRIA /226 /2023
		VS	VS	()
25	D-BLAPL/10721/2024	STATE OF ODISHA RAJA @ BANU DAS	BYOMAKESH TRIPATHY	// PARADEEP /281 /2023
		VS	VS	()
26	D-BLAPL/10730/2024	STATE OF ODISHA RUDHIA @ BIPIN BIHARI DAS	RANJIT MOHANTY	// PATTAMUNDAI /139 /1999
		VS	VS	()
27	D-BLAPL/10737/2024	STATE OF ODISHA SUSANTA KUMAR BARIK	SURYAKANTA DWIBEDI	// KUAKHIA /114 /2024
		VS	VS	()
28	D-BLAPL/10739/2024	STATE OF ODISHA SUDHANSU KUSUM	BYOMOKESH SAHOO	// KUCHINDA /90 /2023
		VS	VS	()
29	D-BLAPL/10741/2024	STATE OF ODISHA TIRA @ TARANI SEN DEHURY	SURYA KANTA PRADHAN	// CHHENDIPADA /69 /2013
		VS	VS	()
30	D-BLAPL/10744/2024	STATE OF ODISHA SARAT KUMAR BISWAL	BHABANI SHANKAR DASPARIDA	// KANPUR /152 /2023
		VS	VS	()
31	D-BLAPL/10746/2024	STATE OF ODISHA PRASANTA NAIK	ARUN KUMAR DAS (1)	// RASOL /73 /2024
		VS	VS	()
32	D-BLAPL/10748/2024	STATE OF ODISHA PUJARINI @ PUJARINEE CHOUDHURY	BHABANI SHANKAR DASPARIDA	// ANGUL TOWN /163 /2024
		VS	VS	()
33	D-BLAPL/10750/2024	STATE OF ODISHA LAXMIDHAR BEHERA	JYOTIRMAYA SAHOO	// BADAGODA P.S. /220 /2024
		VS	VS	()
34	D-BLAPL/10753/2024	STATE OF ODISHA SURENDRA @ PURUSOTTAM SAHOO	ANIRUDHA DAS	// PIPLI /185 /2014
		VS	VS	()

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35	D-BLAPL/10759/2024	STATE OF ODISHA SUDIPTA NAYAK @ SIPA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /685 /2023 ()
36	D-BLAPL/10760/2024	STATE OF ODISHA KULAMANI SAHOO VS	ANIRUDHA DAS VS	// PIPLI /185 /2014 ()
37	D-BLAPL/10764/2024	STATE OF ODISHA SANDESH PRAVAKAR PATOLE VS	SUCHIT KUMAR NAYAK VS	// K.NUAGAON /88 /2024 ()
38	D-BLAPL/10767/2024	STATE OF ODISHA SABITA SAHANI VS	RABI NARAYAN MOHANTY VS	// / /0 ()
39	D-BLAPL/10770/2024	STATE OF ODISHA NILANCHALA DASARATHI PANDA VS	RABI NARAYAN MOHANTY VS	// KHURDA ROAD G.R.P.S. /30 /2024 ()
40	D-BLAPL/10771/2024	STATE OF ODISHA DINESH KUMAR SETHY @ BABU @ KRISHNA DAS VS	DEBASNAN DAS VS	// CYBER CRIME AND ECONOMIC OFFENCE /34 /2022 ()
41	D-BLAPL/10774/2024	STATE OF ODISHA SIBA @ RABINDRA NAYAK VS	TANMAYA KUMAR MOHANTY VS	// AIR FIELD P.S. /158 /2023 ()
42	D-BLAPL/10776/2024	STATE OF ODISHA SHIBA DIGAL VS	SUSANTA KUMAR LENKA VS	// TUMUDIBANDHA /47 /2024 ()
43	D-BLAPL/10777/2024	STATE OF ODISHA PRASANTA DAS VS	TANMAYA KUMAR MOHANTY VS	// AIR FIELD P.S. /158 /2023 ()
44	D-BLAPL/10780/2024	STATE OF ODISHA PABIRA @ PABITRA KUMAR MALIK VS	AKSHAYA KUMAR SAHOO VS	// AUL /198 /2024 ()
45	D-BLAPL/10781/2024	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// SPL.TASK FORCE /16 /2022 () //

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46	D-BLAPL/10782/2024	MADHABA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 () //
47	D-BLAPL/10783/2024	DIPU @ DIPAK KUMAR MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /96 /2023 () //
48	D-BLAPL/10788/2024	MANGAL PANDEY VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /136 /2024 () //
49	D-BLAPL/10793/2024	RANJAN KUMAR GHADEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /126 /2024 () //
50	D-BLAPL/10794/2024	MAMITA MALLICK @ MAMI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOCHHAPADA /108 /2023 () //
51	D-BLAPL/10795/2024	AJAY KUMAR CHOUDHURY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	NAYAPALLI P.S. /657 /2019 () //
52	D-BLAPL/10796/2024	DIGAMBER MUDULI VS STATE OF ODISHA	SARBESWAR SAHOO VS	LAXMIPUR /67 /2018 () //
53	D-BLAPL/10800/2024	RAJKISHORE JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENCES /5 /2024 () //
54	D-BLAPL/10801/2024	RAKESH KUMAR DALAI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
55	D-CMAPL/15957/2024	KANCHAN PRADHAN VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// () //
56	D-CMAPL/15979/2024	RABINARAYANA BEHERA VS KUNTALA KUMARI PATRA	ADV. VS	// () //
57	D-CMP/15998/2024	SARAT CHANDRA JAGADEV	NIRANJAN ROUT	//

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		VS	VS	0
58	D-CMP/16040/2024	BRAJAKISHORE HARICHANDAN SUBHASH CHANDRA NAYAK		//
		VS	VS	0
59	D-CMP/16042/2024	KRUTIBAS NAYAK DEBARAJ SETHI	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
60	D-CMP/16080/2024	MURALI SETHI PUNYAPRAVA DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
61	D-CMP/16101/2024	MITALI DAS @ MOHANTY KHITI KUMAR PATEL @ KSHITI KUMAR PATEL	SUNIL KUMAR PANDA	//
		VS	VS	0
62	D-CMP/16110/2024	NAKUL CHANDRA PATEL SHYAM SUNDAR MOHARANA	TUSAR KUMAR MISHRA	//
		VS	VS	0
63	D-CMP/16161/2024	SUNIL KUMAR SAHOO NIRANJAN RATH	BIBEKANANDA BHUYAN	//
		VS	VS	0
64	D-CONTC/15918/2024	THE SERVANTS OF THE PEOPLE SOCIETY, NEW DELHI DHOINA KUMAR SAMANTARAY	ADV.	//
		VS	VS	0
65	D-CONTC/15922/2024	SHYAMALI MOHAPATRA, O.A.S. RAMANUJ DAS	LALATENDU SAMAL	//
		VS	VS	0
66	D-CONTC/15955/2024	MAYADHAR SAHU, D.E.O, GAJAPATI KRUSHNA CHANDRA BALABANTARAY	ADV.	//
		VS	VS	0
67	D-CONTC/15968/2024	DEO RANJAN KUMAR SINGH, I.A.S. ANASUYA SAMANTARAY	ADV	//
		VS	VS	0
68	D-CONTC/15969/2024	SIDDHARTH SHANKAR SWAIN, I.A.S. MANJULATA MEHER	ADV.	//
		VS	VS	0

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69	D-CONTC/15972/2024	DILLIP KUMAR PATEL, BRANCH MANAGER, STATE BANK OF INDIA, BOLANGIR NIRANJAN NAYAK VS	ADV VS	// // 0
70	D-CONTC/15974/2024	SUDHANSU SEKHAR KHORA, R.C.C.F., ANGUL ANNAPURNA SAHOO VS	ADV. VS	// // 0
71	D-CONTC/15981/2024	KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK MANOJ KUMAR BALIARSINGH VS	ADV VS	// // 0
72	D-CONTC/15994/2024	SIDDHARTH SHANKAR SWAIN, I.A.S. SAMBHUNATH SING GAGARAI VS	ADV. VS	// // 0
73	D-CONTC/15997/2024	DR. UDDHABA CHANDRA MAJHI, CHAIRMAN CUM MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD.,BBSR K. BHABANI RAO @ K. BHAVANI RAO VS	ADV VS	// // 0
74	D-CONTC/16000/2024	ARAVIND AGARWAL, SECY, H.E. DEPT. RAMAKANTA DAS VS	ADV VS	// // 0
75	D-CONTC/16009/2024	CHANCHAL RANA, I.A.S. RUKAMANI SETHI VS	ADV VS	// // 0
76	D-CONTC/16010/2024	ARAVIND AGRAWAL, I.A.S JYOTI RANJAN PANDA VS	ADV. VS	// // 0
77	D-CONTC/16011/2024	DR. ARABINDA KUMAR PADHEE, I.A.S. DIPTIREKHA RATH VS	ADV VS	// // 0
78	D-CONTC/16012/2024	ASWASTHY S., I.A.S JAYANTI MANGARAJ VS	PRADEEP KUMAR MOHAPATRA VS	// // 0
79	D-CONTC/16014/2024	GOURIMANI NAIK, O.E.S. SANTANU KUMAR PRADHAN VS	ADV. VS	// // 0
		MUKESH KUMA BHAMOO, I.P.S.		//

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80	D-CONTC/16038/2024	DURBADALA KUMBHAR VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/16041/2024	CHANDRA SEKHAR NAHAK VS RUPA NARAYAN DAS, O.F.S., DIRECTOR OF TRESURES AND INSPECTION , ODISHA, BBSR, KHORDHA	ADV VS	// 0 //
82	D-CONTC/16045/2024	BHAGYABAN PRADHAN VS SURATH CHANDRA ROUT, TAHASILDAR, BETNOTI, MAYURBHANJ	ADV. VS	// 0 //
83	D-CONTC/16060/2024	ABHIMANYU PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
84	D-CONTC/16063/2024	RABI NARAYAN SATPATHY VS SECRETARY,COMMERCE AND TRANSPORT DEPARTMENT	ADV VS	// 0 //
85	D-CONTC/16083/2024	BALABHADRA SWAIN VS DEBIDUTTA BISWAL, I.E.S., PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA, BBSR, KHORDHA	ADV VS	// 0 //
86	D-CONTC/16085/2024	KRUSHNA CHANDRA PRADHAN VS DEBIDUTTA BISWAL, I.F.S.	ADV VS	// 0 //
87	D-CONTC/16089/2024	MANORANJAN SAHOO VS DEBIDUTTA BISWAL, I.F.S.	ADV VS	// 0 //
88	D-CONTC/16091/2024	BIRAJA CHOUDHURY VS AMITA PATTNAIK, O.E.S I	ADV VS	// 0 //
89	D-CONTC/16093/2024	GOKUL CHANDRA SAHU VS ARUN KUMAR SARAMGI, I.P.S.	ADV VS	// 0 //
90	D-CONTC/16104/2024	THE NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD), BBSR VS MANOJ KUMAR MOHANTY, DIRECTOR OF ESTATE AND EX OFFICIO, G.A AND P.G DEPT., BBSR, KHORDHA	ADV VS	// 0 //
91	D-CONTC/16108/2024	SIBANI SAHU	ADV	//

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		VS	VS	0
92	D-CONTC/16121/2024	ANU GARG, I.A.S. BRUNDABANA PARIDA	ADV	//
		VS	VS	0
93	D-CONTC/16132/2024	REGHU G., I.A.S. M/S. AVR INFRA TECH PVT. LTD, BOLANGIR	ADV.	//
		VS	VS	0
94	D-CONTC/16137/2024	VIR VIKRAM YADAV, I.A.S. M/S, K.K. AND SONS, BOLANGIR	ADV.	//
		VS	VS	0
95	D-CONTC/16144/2024	SANJAYA KUMAR SINGH, COMMNR. CUM SECY., RURAL DEVLOPMENT DEPT. SOVARAM PATEL	ADV.	//
		VS	VS	0
96	D-CONTC/16145/2024	VISHAL KUMAR DEV, I.A.S. SHANKAR SETHIA	ADV	//
		VS	VS	0
97	D-CONTC/16146/2024	VISHAL KUMAR DEV, I.A.S. BIDYUTPRAVA BHOI	ADV	//
		VS	VS	0
98	D-CONTC/16148/2024	SATYABRATA SAHU, SECY., TO GOVT., R AND D.M, DEPT. HRUDANANDA PASAYAT	ADV.	//
		VS	VS	0
99	D-CONTC/16149/2024	VISHAL KUMAR DEV, I.A.S. SRIRAM BEHERA	ADV	//
		VS	VS	0
100	D-CONTC/16150/2024	DR. UDDHAB CHANDRA MAJHI, I.A.S. RAJALAXMI MISHRA	ADV	//
		VS	VS	0
101	D-CONTC/16152/2024	MANORANJAN MALLICK, D.S.E, ODISHA JOGENDRA NATH PANDA	ADV	//
		VS	VS	0
102	D-CONTC/16155/2024	SATYABRATA SAHU, I.A.S. TRILOCHAN DANDASANA	ADV.	//
		VS	VS	0

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103	D-CONTC/16157/2024	VISHAL KUMAR DEV, I.A.S. JOGESWAR PATEL VS	ADV. VS	// // 0
104	D-CONTC/16158/2024	VISHAL KUMAR DEV, I.A.S. BALARAM SARANGI VS	ADV VS	// // 0
105	D-CONTC/16159/2024	ASHOK KUMAR MOHANTY, OFS URBASI DEI VS	ADV. VS	// // 0
106	D-CONTC/16160/2024	VISHAL KUMAR DEV, I.A.S. DINABANDHU PANDA VS	ADV VS	// // 0
107	D-CONTC/16162/2024	ASHOK KUMAR MOHANTY, OFS AKSHYA PATEL VS	ADV. VS	// // 0
108	D-CONTC/16163/2024	VISHAL KUMAR DEV, I.A.S. KESHAB SETHI VS	BHABA RANJAN KAR VS	// // 0
109	D-CONTC/16165/2024	ASHOK KUMAR MOHANTY, OFS BALADEV PRADHAN VS	ADV. VS	// // 0
110	D-CONTC/16167/2024	VISHAL KUMAR DEV, I.A.S. KABITA SWAIN VS	ADV VS	// // 0
111	D-CONTC/16168/2024	AKRURA BARIK, D.E.O, BHADRAK PRAFULLA KUMAR MOHARANA VS	BHABA RANJAN KAR VS	// // 0
112	D-CONTC/16169/2024	ASHOK KUMAR MOHANTY, OFS CHANDRAKANTI PATEL VS	ADV. VS	// // 0
113	D-CONTC/16170/2024	VISHAL KUMAR DEV, I.A.S. DUSHASAN ROUT VS	ADV VS	// // 0
		ASHOK KUMAR MOHANTY, OFS		//

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114	D-CONTC/16173/2024	NETRANANDA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/16174/2024	KISHORE CHANDRA PRADHAN VS ASHOK KUMAR MOHANTY, OFS	ADV VS	// 0 //
116	D-CRLA/10675/2024 CRLA/318/2024	CHIDANANDA BISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	BAIDYANATHPUR /93 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000005/2024
117	D-CRLA/10689/2024	KUNJA KISHORE PADHY VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR ROUT VS	KORAPUT VIGILANCE /33 /2014 0 //
118	D-CRLA/10731/2024	PRAMOD BISWAL @ PRAMOD KUMAR BISWAL VS STATE OF ODISHA	ASHOK JENA VS	MAHANGA /236 /2018 0 //
119	D-CRLA/10742/2024	SAFAK KHAN VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR TOWN /124 /2023 0 //
120	D-CRLMA/10755/2024	BHABASINDHU MANDAL VS STATE OF ODISHA	ANANTA BALLAV SATAPATHY VS	// 0 //
121	D-CRLMC/10644/2024	DHOINA@DHOIA@MANORANJAN PALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /85 /2005 0 //
122	D-CRLMC/10657/2024	PRAFULLA MOHAPATRA VS GOUTAM PATTNAIK	PRAVAT KUMAR MUDULI VS	//0 0 //
123	D-CRLMC/10662/2024	LINA @ SASMITA PALEI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BAIDESWAR /81 /2021 0 //
124	D-CRLMC/10665/2024	SURENDRA PUTA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAMPUR (SONEPUR) /66 /2020 0 //
125	D-CRLMC/10667/2024	AMBIKA MAHARAJ	SARADA PRASAD DASH	PATKURA /685 /2022

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		VS	VS	()
		STATE OF ODISHA		//
126	D-CRLMC/10676/2024	RAMA CHANDRA MAHANTA	BHABANI SANKAR DAS	BARIA /25 /2016
		VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMC/10683/2024	SANATAN CHOUDHURY	NRUSINGHA NANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	D-CRLMC/10684/2024	KALIA@KRUPASINDHU BEHERA	RAMESH CHANDRA MAHARANA	ANGUL SADAR PS /620 /2022
		VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMC/10685/2024	SUSHANTA KUMAR DALEI	SAROJ KUMAR DASH	BHUBAN /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
130	D-CRLMC/10688/2024	SUMITRA ROUT	PRADEEP KUMAR DASH	PATKURA /319 /2019
		VS	VS	()
		STATE OF ODISHA		//
131	D-CRLMC/10690/2024	MD. AJMAT ALLI	PARTHA SARATHI DAS	BAMBARI /9 /2016
		VS	VS	()
		STATE OF ODISHA		//
132	D-CRLMC/10713/2024	HADU SAHA@ZAHIR SAHA	DILLIP KUMAR MOHANTY	NIALI /23 /2018
		VS	VS	()
		STATE OF ODISHA		//
133	D-CRLMC/10722/2024	BAPINA @ NIRMAL BEURA	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	D-CRLMC/10725/2024	RAMESH KUMAR CHOTORY	GOPAL PRASAD JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	D-CRLMC/10729/2024	DEBI PRASAD SAHU	PRAVASH PUJAREE PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	D-CRLMC/10733/2024	CH. SRINIVAAS RAO	DEBASIS SARANGI	/ /0
		VS	VS	()

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137	D-CRLMC/10736/2024	UTTAM KUMAR PANIGRAHY DHIRENDRA KUMAR SETHI VS STATE OF ODISHA	ANURAG PATI VS	// POLASARA PS /115 /2016 ()
138	D-CRLMC/10738/2024	KASHINATH PRUSTY VS STATE OF ODISHA	ANURAG PATI VS	// SAHID NAGAR P.S. /83 /2022 ()
139	D-CRLMC/10749/2024	SWALEHA KHATUN VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// / /0 ()
140	D-CRLMC/10756/2024	K.PRADEEP REDDY @ KALI PRADEEP REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 ()
141	D-CRLMC/10757/2024	JYOTIRANJAN PARIDA VS SUBHALAXMI MALLICK @ PARIDA	RAJIB LOCHAN PATTNAIK VS	// / /0 ()
142	D-CRLMC/10766/2024	DEBASIS DEY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// SAHADEV KHUNTA /131 /2014 ()
143	D-CRLMC/10768/2024	KUNA MOHANTY @ DEEPTIRAMAYA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// SARANAKUL /60 /2021 ()
144	D-CRLMC/10772/2024	SUJIT MAHARATHY @ TULIA VS STATE OF ODISHA	GOURAV MOHANTY VS	// PIPLI /127 /2007 ()
145	D-CRLMC/10773/2024	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// BIKRAMPUR FCI /236 /2021 ()
146	D-CRLMC/10775/2024	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// BIKRAMPUR FCI /250 /2021 ()
147	D-CRLMC/10778/2024	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// TALCHER TOWN /356 /2021 ()

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148	D-CRLMC/10784/2024	DEBANANDA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
149	D-CRLMC/10786/2024	SUBASH @ PRASHANT KUMAR MOHAPATRA @ SUBASH MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /152 /2004 0 //
150	D-CRLMC/10790/2024	BHIKA PATRA @ K.BIKA PATRA @ BHIKARI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /188 /2014 0 //
151	D-CRLMP/10696/2024	MADHURI BIDIKA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	//0 0 //
152	D-CRLMP/10716/2024	LAXMIPRIYA DALEI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 0 //
153	D-CRLMP/10743/2024	KANIZ FATEMA VS STATE OF ODISHA	BHARATI MAITY VS	//0 0 //
154	D-CRLMP/10763/2024	KISHORE KUMAR PAITAL VS STATE OF ODISHA	RAMA CHANDRA SAHOO VS	//0 0 //
155	D-CRLMP/10769/2024	NAYANA JENA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 0 //
156	D-CRLREV/10654/2024	ALOK PRAKASH ROUT VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	CUTTACK VIGILANCE /35 /2006 0 //
157	D-CRLREV/10705/2024	MILLAN KUMAR TRIPATHY VS MINANAYANA DASH	RAMAKANTA PANDA VS	//0 0 //
158	D-CRLREV/10734/2024	BIDYASHREE PARIDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /4 /2023 0 //
159	D-CRLREV/10791/2024	NARENDRA NATH NAYAK @ NARENDRA NATH NAIK	PRASANNA KUMAR RATH (1)	//0

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		VS	VS	0
		STATE OF ODISHA		//
160	D-CRLREV/10802/2024	SUSANTA KUMAR SAHOO	SIDHESWAR RATH	//0
		VS	VS	0
		PRATAP KUMAR SAHOO		//
161	D-MACA/15982/2024	AUTHORISED SIGNATORIES ORIENTAL INSURANCE CO. L.T.D.	NAYAN BEHARI DAS	//
		VS	VS	0
		BIDULATA BALIARSINGH		//
162	D-MACA/15986/2024	SMRUTI SWAIN	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		JYOTIKANTA MOHANTY		//
163	D-MACA/15987/2024	J. NARASIMUL REDDY	JEEVANJYOTI MOHANTY	//
		VS	VS	0
		MANMOHAN SAHOO		//
164	D-MACA/16016/2024	SIRIME PRASKA	RAMESH CHANDRA PRADHAN	//
		VS	VS	0
		K.BHUJANGA RAO		//
165	D-MACA/16047/2024	MANU BEHERA	SUPRIYO RANJAN MAHAPATRA	//
		VS	VS	0
		RANJIT PRADHAN		//
166	D-MACA/16109/2024	SATYA RANJAN SAHOO	KAPILA CHARAN NAYAK	//
		VS	VS	0
		ANJAN KUMAR ROUL		//
167	D-MACA/16112/2024	SANGRAM BEZA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		ANJAN KUMAR ROUL		//
168	D-MACA/16123/2024	BABAJI CHARAN ROUT	KAPILA CHARAN NAYAK	//
		VS	VS	0
		SANATAN MALLICK		//
169	D-MATA/16082/2024	NIRMAL KARMAKAR	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		PARBATI@PARBATI KARMAKAR		//
170	D-RPFAM/16049/2024	MANOJ KUMAR SAHOO	DAITARI BISWAL	//
		VS	VS	0

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171	D-RPFAM/16117/2024	DIPANJALI @ RUNABALA SAHOO RAMESH SETHI@RAMESH KUMAR SETHI VS	PRADIPTA BEURA VS	// // 0
172	D-RPFAM/16125/2024	RAJASHREE SETHY GANESH PRASAD NAIK VS	SUKANTA KUMAR NAYAK VS	// // 0
173	D-RSA/15952/2024	MANINI NAIK JARINA BEGUM VS	KANANBALA ROY CHOUDHURY VS	// // 0
174	D-RVWPET/15942/2024	MOHIDDIN SHARIFF MANOJ KUMAR DAS VS	SOUMYA MISHRA VS	// // 0
175	D-RVWPET/16057/2024	STATE OF ODISHA STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0
176	D-RVWPET/16078/2024	UMAKANTA SARANGI PRAKRUTI BHUSAN RAY VS	ADV. VS	// // 0
177	D-TRP(C)/16079/2024	URBAN COOPERATIVE BANK LTD., CUTTACK JOSHNARANI SETHY VS	YUGANTAR SAHU VS	// // 0
178	D-WA/15924/2024	SIDHARTHA NAYAK STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0
179	D-WA/15930/2024	SUBASH CHANDRA SAHU STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
180	D-WA/15995/2024	ARUNA KUMAR MAHAPATRA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
181	D-WA/15996/2024	BASANTA KUMAR BEHERA STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // 0
		AMITA PANDA		//

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182	D-WA/16004/2024	STATE OF ODISHA VS PURNA CHANDRA SINGH	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
183	D-WA/16017/2024	STATE OF ODISHA VS SANTOSH KUMAR KHANDA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
184	D-WA/16022/2024	STATE OF ODISHA VS CHUNGILAL BISWAL	BIPLAB MOHANTY,A.G.A VS	// 0 //
185	D-WA/16034/2024	STATE OF ODISHA VS SUBAL PATEL	BIPLAB MOHANTY,A.G.A VS	// 0 //
186	D-WA/16037/2024	STATE OF ODISHA VS DAMBARUDHAR BARIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
187	D-WA/16039/2024	STATE OF ODISHA VS SURENDRA BEHERA	BIPLAB MOHANTY,A.G.A VS	// 0 //
188	D-WA/16046/2024	STATE OF ODISHA VS BIJOY KUMAR MOHANTA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
189	D-WA/16048/2024	STATE OF ODISHA VS CHINTAMANI BHUIAN	KARUNAKAR DAS,A.S.C VS	// 0 //
190	D-WA/16052/2024	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	VS	// 0 //
191	D-WA/16068/2024	STATE OF ODISHA VS LAXMIDHAR JENA	BIPLAB MOHANTY,A.G.A VS	// 0 //
192	D-WA/16070/2024	STATE OF ODISHA VS BIRAJINI NISHANK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
193	D-WA/16087/2024	PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	//

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		VS	VS	0
194	D-WA/16092/2024	LAND REFORMS COMMISSIONER, CUTTACK PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	//
		VS	VS	0
195	D-WA/16096/2024	LAND REFORMS COMMISSIONER, CUTTACK PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	//
		VS	VS	0
196	D-WA/16099/2024	LAND REFORMS COMMISSIONER, CUTTACK PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	//
		VS	VS	0
197	D-WA/16103/2024	LAND REFORMS COMMISSIONER, CUTTACK PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	//
		VS	VS	0
198	D-WA/16106/2024	LAND REFORMS COMMISSIONER, CUTTACK STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
199	D-WA/16127/2024	RABINDRA KUMAR KHUNTIA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
		VS	VS	0
200	D-WA/16131/2024	JAYAKRUSHNA PARIDA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
201	D-WA/16151/2024	BIJAYALAXMI MOHANTY STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
202	D-WA/16172/2024	KALYANI MOHANTY STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
203	D-WP(C)/15913/2024	NIRANJAN DASH ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR	SONAK MISHRA	//
		VS	VS	0
204	D-WP(C)/15914/2024	ORISSA HUMAN RIGHTS COMMISSION, BBSR MALAYA KISHORE NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0

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205	D-WP(C)/15915/2024	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SAMANTA CHANDRA SEKHAR SMRUTI PARISHAD, BBSR, KHURDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // 0 //
206	D-WP(C)/15916/2024	SUNIL KUMAR MOHANTY VS THE COMMNR. OF STATE ELECTION COMMISSION, BBSR	BEDA PRAKASH PANDA VS	// // 0 //
207	D-WP(C)/15917/2024	S.RAJESH KUMAR RAO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //
208	D-WP(C)/15919/2024	BIBHUPRASAD CHHUALSINGH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SUJATA JENA VS	// // 0 //
209	D-WP(C)/15920/2024	MANOJ KUMAR NAHAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0 //
210	D-WP(C)/15921/2024	MAHENDRA KUMAR MALLIK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //
211	D-WP(C)/15923/2024	RAJDEEP MAJHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // 0 //
212	D-WP(C)/15925/2024	NARENDRA KUMAR BAGATRAY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // 0 //
213	D-WP(C)/15926/2024	BHANDI HARI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //
214	D-WP(C)/15927/2024	DIBYALOCHAN MOHANTA VS STATE OF ODISHA	BHOJARAJ SETH VS	// // 0 //
215	D-WP(C)/15928/2024	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// // 0 //

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216	D-WP(C)/15929/2024	BHUBAN MOHAN SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
217	D-WP(C)/15931/2024	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
218	D-WP(C)/15932/2024 WP(C)/8807/2024	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	JAGYASENI BHUYAN VS	// 0 //
219	D-WP(C)/15933/2024	DULANA DEHURY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEL-O-499/99 VS	// 0 //
220	D-WP(C)/15934/2024	ANTARYAMI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/15935/2024	ANANTA KUMAR BARIK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
222	D-WP(C)/15936/2024	CHANDRAMANI BISWAL VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
223	D-WP(C)/15937/2024	BIJAYA KUMAR PANDA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
224	D-WP(C)/15938/2024	ARUN KUMAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	D-WP(C)/15939/2024	PURNA CHANDRA KISHAN VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
226	D-WP(C)/15940/2024	BHRAMARBAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
227	D-WP(C)/15941/2024	SAILABALA PANDA	AUROVINDA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/15943/2024	KHAGESWAR MAHAPATRA	AJAY KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/15944/2024	G.MADHUSUDAN RAO	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/15945/2024	NIRODINI NAIK	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/15946/2024	M/S.BAJRANG POWER CONSTRUCTION, BBSR	OMKAR PANDA	//
	WP(C)/8736/2024	VS	VS	0
		REGULATED MARKET COMMITTEE, KENDRAPARA		//
232	D-WP(C)/15947/2024	SUKANTA BHATA	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/15948/2024	M/S BAJRANG POWER CONTRUCTION, BBSR	OMKAR PANDA	//
	WP(C)/8735/2024	VS	VS	0
		REGULATED MARKET COMMITTEE, KENDRAPARA		//
234	D-WP(C)/15949/2024	LAXMINARAYAN MOHANTY	PITABMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/15950/2024	BAISHNABA KETAKI	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/15951/2024	BASANTA KUMAR DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/15953/2024	CHARAN MOHAPATRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
238	D-WP(C)/15954/2024	SOUMYA RANJAN MALLA	KUNAL KUMAR SWAIN	//
		VS	VS	0

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239	D-WP(C)/15956/2024	STATE OF ODISHA ASHOK KUMAR JENA VS	ABINASH ROUTRAY VS	// // 0
240	D-WP(C)/15958/2024	STATE OF ODISHA SAROJA KUMAR NAYAK VS	BUDHADEV ROUTRAY VS	// // 0
241	D-WP(C)/15959/2024	STATE OF ODISHA GITIRANJAN ACHARYA VS	SHRDHASHREE ROUTRAY VS	// // 0
242	D-WP(C)/15960/2024 WP(C)/8790/2024	THE DIRECTOR ELEMENTARY EDUCATION ORISSA, BBSR BIMBADHAR CHOUDHURY VS	LAMBODAR PRADHAN VS	// // 0
243	D-WP(C)/15961/2024	STATE OF ODISHA SASMITA SAHOO VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
244	D-WP(C)/15962/2024 WP(C)/8789/2024	STATE OF ODISHA HAREN PALA VS	LAMBODAR PRADHAN VS	// // 0
245	D-WP(C)/15963/2024	STATE OF ODISHA AKHAYA KUMAR PRADHAN VS	BHUDHADEV ROUTRAY VS	// // 0
246	D-WP(C)/15964/2024	STATE OF ODISHA SUBHASHREE PRIYADARSHINI SETHY VS	SHRADHASHREE ROUTRAY VS	// // 0
247	D-WP(C)/15965/2024	STATE OF ODISHA SK. AZHARUDDIN VS	SIBANARAYAN BISWAL VS	// // 0
248	D-WP(C)/15966/2024	DEBTS RECOVERY TRIBUNAL, ODISHA RASHMI RANJITA TRIPATHY @ MOHAPATRA VS	DILLIP KUMAR PATTANAYAK VS	// // 0
249	D-WP(C)/15967/2024	STATE OF ODISHA JADUNATH MURMU VS	PRASANNA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/15970/2024	BHANUMATI NAYAK VS STATE OF ODISHA	SANJOY PATTNAIK VS	// 0 //
251	D-WP(C)/15971/2024	LILU PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
252	D-WP(C)/15973/2024	DILLIP KUMAR NAIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
253	D-WP(C)/15975/2024	NEELACHAL MILITA MANCHA, JAJPUR VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
254	D-WP(C)/15976/2024	JOGENDRA SINGH VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
255	D-WP(C)/15977/2024	ANIL KUMAR PATTANAİK VS PRINCIPAL SECY. TO GOVT. PR AND DW DEPT.	ANIL KUMAR DAS VS	// 0 //
256	D-WP(C)/15978/2024	OLIVE RASHMI KULLU VS ASHIS DUNG DUNG	DIPAK RANJAN MISHRA VS	// 0 //
257	D-WP(C)/15980/2024	MANOJ KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
258	D-WP(C)/15983/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
259	D-WP(C)/15984/2024	NARENDRA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
260	D-WP(C)/15985/2024	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
261	D-WP(C)/15988/2024	SUNDAR PRAVAT DAS	SIDHARTH SHANKAR PADHY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/15989/2024	DILLIP KUMAR BHAGAT	HARIHAR PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/15990/2024	AJAYA KUMAR SWAIN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/15991/2024	NABAKISHOR MALIK	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/15992/2024	JOGENDRANATH JENA	ASHOK KUMAR SAHOO	//
	WP(C)/8829/2024	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/15993/2024	JAGABANDHU SAHOO	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/15999/2024	SANTOSH KUMAR NAYAK	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/16001/2024	TAPAN KUMAR SAMANTARAY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/16002/2024	KANHU CHARAN DAS @ KANHU DAS	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/16003/2024	RABINDRA SAHOO	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/16005/2024	RAMAKANTA ROUT	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/16006/2024	BASANTA DAS	ARJUNA CHARANA BEHERA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/16007/2024	STATE OF ODISHA CHOUDHURY GITARANI SAHOO VS	UMA CHARAN MISHRA VS	// // 0
274	D-WP(C)/16008/2024	COMMISSIONER CONSOLIDATION, ODISHA, BBSR HIMANSU SEKHAR SAHU VS	PRAVASH CHANDRA MAHAPATRA VS	// // 0
275	D-WP(C)/16013/2024	SECY, TO GOVT. OF ODISHA, WORKS DEPARTMENT, BBSR,KHURDA DEBRAJ PRADHAN VS	TUSHAR KANTA NAYAK VS	// // 0
276	D-WP(C)/16015/2024	STATE OF ODISHA KEDARNATH NAYAK VS	SUSHANTA KUMAR MISHRA VS	// // 0
277	D-WP(C)/16018/2024	STATE OF ODISHA TUNI SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0
278	D-WP(C)/16019/2024	STATE OF ODISHA ANTARYAMI SAHOO VS	DHANESWAR BEHERA VS	// // 0
279	D-WP(C)/16020/2024	STATE OF ODISHA AMAR KUMAR PANIGRAHI VS	TUSHAR KANTA NAYAK VS	// // 0
280	D-WP(C)/16021/2024	STATE OF ODISHA CHINTAMANI NAYAK VS	DHANESWAR BEHERA VS	// // 0
281	D-WP(C)/16023/2024	STATE OF ODISHA ROYAL SECURITY SERVICE, BOLANGIR VS	TRILOCHAN NANDA VS	// // 0
282	D-WP(C)/16024/2024	STATE OF ODISHA SIBA PRASAD DASH VS	DHANESWAR BEHERA VS	// // 0
283	D-WP(C)/16025/2024	STATE OF ODISHA AKSHYA PRADHAN VS STATE OF ODISHA	DEBASIS ROUT VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/16026/2024	RAMAHARI HANSADAH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
285	D-WP(C)/16027/2024	SABITA KUANER VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
286	D-WP(C)/16028/2024	JATINDRA BALA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
287	D-WP(C)/16029/2024 WP(C)/8775/2024	M/S. VIZAG FILTERS PVT. LTD. VISHAKAPATNAM VS GOVT. E MARKETPLACE NEW DELHI	SARADA PRASANNA SARANGI VS	// 0 //
288	D-WP(C)/16030/2024 WP(C)/8786/2024	PANCHANAN MISHRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
289	D-WP(C)/16031/2024 WP(C)/8787/2024	BINOD BIHARI JOSHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
290	D-WP(C)/16032/2024	PRABHATI BEHERA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
291	D-WP(C)/16033/2024 WP(C)/8780/2024	SUKANTI GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
292	D-WP(C)/16035/2024	MYSA MURMU VS CHIEF MEDICAL OFFICER, PARAPDEEP PORT	ARIJEET MISHRA VS	// 0 //
293	D-WP(C)/16036/2024 WP(C)/8783/2024	DUTIA SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
294	D-WP(C)/16043/2024	SWAPNARANI TRIPATHY VS ODISHA GRAMYA BANK, BBSR	GOPINATH MISHRA VS	// 0 //
295	D-WP(C)/16044/2024	HARPAL HEMBRAM	KABALYA PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/16050/2024	DR. MANORANJAN MALLIK	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/16051/2024	SRIKANTA KAR	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/16053/2024	BICHITRA KUMAR BEHERA	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		COLLECTOR AND D.M. GANJAM		//
299	D-WP(C)/16054/2024	KAMALINI BEHERA @ JENA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/16055/2024	HEMALATA NAYAK	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/16056/2024	DILLIP KUMAR BADAPANDA	DIPTI RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/16058/2024	AKSHAYA KUMAR PANDA	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/16059/2024	GEETA DEI	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/16061/2024	SUJAT NARAYAN SANTIKAMI	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/16062/2024	ROHIDAS@ROHIDAS KUSULIA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/16064/2024	CHHUNU KUMBHAR	ALOK KUMAR DAS	//
		VS	VS	0

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307	D-WP(C)/16065/2024	STATE OF ODISHA SIBANARAYAN AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
308	D-WP(C)/16066/2024	STATE OF ODISHA ANUSAYA PADHAN VS	BIKRAM PRATAP DAS VS	// // 0
309	D-WP(C)/16067/2024	STATE OF ODISHA ANAND KUMAR PURUSETH VS	AMIT PRASAD BOSE VS	// // 0
310	D-WP(C)/16069/2024	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BARAGARH SUDARSAN TRIPATHY VS	JYOTIRMAY GUPTA VS	// // 0
311	D-WP(C)/16071/2024	STATE OF ODISHA SUDHIR KUMAR NAYAK VS	JYOTIRMAY GUPTA VS	// // 0
312	D-WP(C)/16072/2024	STATE OF ODISHA SURENDRA PANDA VS	JYOTIRMAY GUPTA VS	// // 0
313	D-WP(C)/16073/2024	STATE OF ODISHA AUROBINDO GHOSE VS	BUDHADEV ROUSTRAY VS	// // 0
314	D-WP(C)/16074/2024	STATE OF ODISHA PRIYABRATA PANDA VS	BUDHADEV ROUSTRAY VS	// // 0
315	D-WP(C)/16075/2024	STATE OF ODISHA SANJAYA KUMAR SAHU VS	BRAJRAJ PRUSTI VS	// // 0
316	D-WP(C)/16076/2024	STATE OF ODISHA KAMALAKANTA MALLICK VS	NIRANJAN BISWAL VS	// // 0
317	D-WP(C)/16077/2024	STATE OF ODISHA KASTURI RANA VS STATE OF ODISHA	LALIT SAHU VS	// // 0 //

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318	D-WP(C)/16081/2024	KANISTA SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
319	D-WP(C)/16084/2024	SAI SHRADHA COLLEGE OF NURSING, ANGUL VS THE ADDL. CHIEF SECY., TO GOVT. OF HEALTH AND FAMILY WELFARE DEPT., BBSR, KHURDA	GOPAL PRASAD JENA VS	// 0 //
320	D-WP(C)/16086/2024	DINESH KUMAR MISHRA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
321	D-WP(C)/16088/2024 WP(C)/8804/2024	ANURAKTA JENA VS STATE OF ODISHA	SOURAV DAS VS M/S/ LAXMIDHAR ROUT, S.K.KAR	// 0 //
322	D-WP(C)/16090/2024	DEBASISH BRAHMA VS MONALISA DHALA SAMANTA	BYOMAKESH TRIPATHY VS	// 0 //
323	D-WP(C)/16094/2024	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
324	D-WP(C)/16095/2024	RAGHUNATH MALLICK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
325	D-WP(C)/16097/2024	KRUSHNA CHANDRA MEHER VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA, BBSR, KHURDA	CHITRASEN PARIDA VS	// 0 //
326	D-WP(C)/16098/2024	GAGAN BIHARI PATRO VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
327	D-WP(C)/16100/2024	DINESH KUMAR PANDA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
328	D-WP(C)/16102/2024	SABITA PRADHAN VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
329	D-WP(C)/16105/2024	ANNAPURNA DAS	SUJIT LAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/16107/2024	CHITTA RANJAN GADNAYAK SANJAY HUI	SAYANTAN PANDA	//
		VS	VS	0
331	D-WP(C)/16111/2024	STATE OF ODISHA HRUDAYA RANJAN HOTA	GYANA RANJAN SETHI	//
		VS	VS	0
332	D-WP(C)/16113/2024	STATE OF ODISHA JASOBANTA RAY	SURENDRA KUMAR GARTIA	//
		VS	VS	0
333	D-WP(C)/16114/2024	STATE OF ODISHA RASARATNASATAPATHY	SAILABALA JENA	//
		VS	VS	0
334	D-WP(C)/16115/2024	STATE OF ODISHA LAXMIDHAR BIHARI	SAILABALA JENA	//
		VS	VS	0
335	D-WP(C)/16116/2024	STATE OF ODISHA DINABANDHU MALLICK	DAYANANDA MOHAPATRA	//
		VS	VS	0
336	D-WP(C)/16118/2024	STATE OF ODISHA JANABI NAIK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
337	D-WP(C)/16119/2024 WP(C)/8822/2024	STATE OF ODISHA M/S JINDAL INDIA THERMAL POWER LTD., ANGUL	SATYAJIT MOHANTY	//
		VS	VS	0
338	D-WP(C)/16120/2024	STATE OF ODISHA ACHUTANANDA BEHERA	RAMA PRASAD DALAI	//
		VS	VS	0
339	D-WP(C)/16122/2024	STATE OF ODISHA ANIL KUMAR BISWAL	ANURAG PATI	//
		VS	VS	0
340	D-WP(C)/16124/2024	STATE OF ODISHA KAILASA SAHOO	SWAPNIL ROY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/16126/2024	STATE OF ODISHA ROCHAN NAYAK VS	ASHIT KUMAR DASH VS	// // 0
342	D-WP(C)/16128/2024	STATE OF ODISHA EMPHRIYAM NAYAK VS	ASHIT KUMAR DASH VS	// // 0
343	D-WP(C)/16129/2024	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0
344	D-WP(C)/16130/2024	STATE OF ODISHA NARENDRA NAYAK VS	ASHIT KUMAR DASH VS	// // 0
345	D-WP(C)/16133/2024	STATE OF ODISHA MANJULA MOHANTY VS	PIYUSH KUMAR MISHRA VS	// // 0
346	D-WP(C)/16134/2024	STATE OF ODISHA LAXMIPRIYA MISHRA VS	LALITENDU MISHRA VS	// // 0
347	D-WP(C)/16135/2024	THE COLLECTOR, CUTTACK PRADEEP KUMAR PANDA VS	SUSANTA KUMAR SAHU VS	// // 0
348	D-WP(C)/16136/2024	STATE OF ODISHA M/S. INNOVEDGE SOLUTIONS PVT LTD. BBSR VS	ADHIRAJ MOHANTY VS	// // 0
349	D-WP(C)/16138/2024	THE PRINCIPAL COMMNR. OF CENTRAL GOODS AND SERVICE TAX, BBSR SNEHALATA BARIK VS	RAMA CHANDRA JENA VS	// // 0
350	D-WP(C)/16139/2024	STATE OF ODISHA SADANANDA DEHURY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
351	D-WP(C)/16140/2024	STATE OF ODISHA SANTOSH KUMAR ROUT VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/16141/2024	D.GOURI PRASAD PATNAIK VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
353	D-WP(C)/16142/2024	SIMANCHAL KUMAR PRASAD VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
354	D-WP(C)/16143/2024	BIJAYA KUMAR SAHOO VS COLLECTOR , JAGATSINGHPUR AND ORS	Subhendu Kar VS	// 0 //
355	D-WP(C)/16147/2024	M/S. S.A PLYWOOD INDUSTRY(PLTD, KOLKATA VS M/S. TIRUPATI ENTERPRISES, CUTTACK	SOUMYA RANJAN MOHANTY VS	// 0 //
356	D-WP(C)/16153/2024	KRUSHNA CHANDRA MAHALA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
357	D-WP(C)/16154/2024	NAROTTAM PRADHAN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
358	D-WP(C)/16156/2024	PRAVAT BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
359	D-WP(C)/16164/2024	SEVA SELF HELP GROUP, JAGATSINGHPUR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
360	D-WP(C)/16166/2024	GANDHARBA PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
361	D-WP(C)/16171/2024	JAGADISH PRASAD AGRAWALA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
362	D-WP(C)/16175/2024	HADU DASH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
363	D-WP(C)/16176/2024	SUBASH PATNAIK	BIJAY KUMAR BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	D-WP(C)/16177/2024	ANANDA CHANDRA PRUSTY	UDIT RANJAN JENA	//
		VS	VS	()
		THE STATE OF ODISHA		//
365	D-WP(C)/16178/2024	MANAS RANJAN PANIGRAHI	ALOK KUMAR PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
366	D-WP(C)/16179/2024	SURESH CHANDRA PARIDA	PRATIK DASH	//
		VS	VS	()
		SUBODH KUMAR, DEPUTY DIRECTOR, ENFORCEMENT DIRECTOR, INDIA, BBSR, KHURDA		//
367	D-WP(C)/16180/2024	DAMODAR MISHRA	BIJAY KUMAR BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
368	D-WPCRL/10649/2024	PRAMILA PRADHAN	MOKAM SARIQUE HASAN	//0
		VS	VS	()
		STATE OF ODISHA		//
369	D-WPCRL/10687/2024	BIDULATA SAHOO	PRADEEP KUMAR DASH	//0
		VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/10643/2024	PRAKASHA NAIK @ GIRIDHARI NAIK	SARADA PRASAD DASH	KHANDAPARA /83 /2024
		VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/10645/2024	SHYAM SUNDAR BEHERA	DIBYA PRAKASH MISHRA	THELKOLOI PS /65 /2024
		VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/10646/2024	BAPUNI KUMAR SAHU	RABINDRA NATH DEBTA	BHUBAN /140 /2024
		VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/10651/2024	RAMCHANDRA PAIRA	M.A. ALI	CYBER CRIME AND E.O, BALASORE /8 /2024
		VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/10652/2024	SIBARAM GOUDA	S.S.RAY (2)	GOPALPUR /82 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/10653/2024	STATE OF ODISHA DANARDAN SETHI @ JANADAN SETHY VS	APARESH BHOI VS	// DHAMNAGAR /551 /2023 ()
376	D-ABLAPL/10659/2024	STATE OF ODISHA SANJAYA KUMAR NAYAK VS	MANORANJAN DAS VS	// CAPITAL P.S. /139 /2024 ()
377	D-ABLAPL/10660/2024	STATE OF ODISHA DIPAK TANTY @ AMIT TANTY VS	SURESH KUMAR JENA VS	// RAJGANGPUR /507 /2023 ()
378	D-ABLAPL/10661/2024	STATE OF ODISHA AJAYA KUMAR SETHI @ AJAYA SETHI VS	ARIJEET MISHRA VS	// PATTAMUNDAI /127 /2023 ()
379	D-ABLAPL/10663/2024	STATE OF ODISHA NARAYAN BEHERA VS	NARENDRA KUMAR LENKA VS	// BIDANASI /71 /2024 ()
380	D-ABLAPL/10666/2024	STATE OF ODISHA NARAYAN MALLIK VS	DAYANANDA MOHAPATRA VS	// KUDANAGARI /115 /2024 ()
381	D-ABLAPL/10674/2024	STATE OF ODISHA SATYANANDA SAHU VS	RABINDRA NATH DEBATA VS	// BHUBAN /140 /2024 ()
382	D-ABLAPL/10678/2024	STATE OF ODISHA ANJAN KUMAR PRADHAN VS	JUGALA KISHORE PANDA VS	// ATHAMALLIK /116 /2024 ()
383	D-ABLAPL/10679/2024	STATE OF ODISHA SUDHIP KUMAR PRADHAN VS	ASWINI KUMAR KARMI VS	// HANDAPA /116 /2024 ()
384	D-ABLAPL/10680/2024	STATE OF ODISHA SUKANTA PRADHAN VS	AJIT KUMAR PANDA VS	// / /0 ()
385	D-ABLAPL/10681/2024	STATE OF ODISHA BIJAYA BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// SALIPUR /99 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/10686/2024	ROHIT GOCHHAYAT VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	CHHENDIPADA /154 /2024 () //
387	D-ABLAPL/10691/2024	HEMANTA MOHAPATRA VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	KAMARDA /30 /2024 () //
388	D-ABLAPL/10693/2024	AJAY MALIK @ BAIA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /204 /2024 () //
389	D-ABLAPL/10695/2024	BAPUN @ MALIK SONAULLA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	GOPALPUR /62 /2024 () //
390	D-ABLAPL/10698/2024	SUNIL PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /369 /2021 () //
391	D-ABLAPL/10702/2024	PREMANANDA PRADHAN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	/ /0 () //
392	D-ABLAPL/10703/2024	SUDHIR MAHANANDIA VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /132 /2024 () //
393	D-ABLAPL/10704/2024	R. PRABHU DAS @ RABI PRABHU DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JODA /128 /2024 () //
394	D-ABLAPL/10708/2024	SUKANTA KUMAR MANTRY VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BANGOMUNDA /23 /2024 () //
395	D-ABLAPL/10709/2024	JATIN KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
396	D-ABLAPL/10710/2024	JITU @ JITUA BEHERA VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	MOTANGA /254 /2023 () //
397	D-ABLAPL/10711/2024	KRUSHNA CHANDRA MALLIK @ CHIKU	BIDESHI KUMAR GHADAI	KAMAKHYANAGAR /205 /2024

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		VS	VS	()
398	D-ABLAPL/10712/2024	STATE OF ODISHA BEBIN KUMAR MISHRA	SATYAJIT MOHAPATRA	// ANGUL TOWN /241 /2024
		VS	VS	()
399	D-ABLAPL/10714/2024	STATE OF ODISHA AMULYA PALEI	PARTHA SARATHI NAYAK	// KUAKHIA /131 /2024
		VS	VS	()
400	D-ABLAPL/10715/2024	STATE OF ODISHA SAMAR MALIK @ BAPUN	NITYANANDA MOHAPATRA	// MARINE CHUDAMANI /158 /2022
		VS	VS	()
401	D-ABLAPL/10717/2024	STATE OF ODISHA DR. KISHORE KUMAR SAHOO @ SAHU	PRABHAV BEHERA	// BHAWANIPATNA SADAR /127 /2024
		VS	VS	()
402	D-ABLAPL/10718/2024	STATE OF ODISHA SAJIT SWAIN	SUBASH CHANDRA PRADHAN	// PATKURA /410 /2022
		VS	VS	()
403	D-ABLAPL/10720/2024	STATE OF ODISHA DHUSA @ DHUSASANA JENA	NIBEDITA MOHANTY	// MARINE PENTHAKATA /15 /2024
		VS	VS	()
404	D-ABLAPL/10723/2024	STATE OF ODISHA ALOK KUMAR DASH	ASHWINI KUMAR DAS	// KOREI /166 /2024
		VS	VS	()
405	D-ABLAPL/10724/2024	STATE OF ODISHA ABHISHEK RANASINGH	MRUGANKA MAULI PATNAIK	// CHANDAKA P.S. /67 /2024
		VS	VS	()
406	D-ABLAPL/10726/2024	STATE OF ODISHA RUISYANANDA NAYAK	MANOJ KUMAR PANDA	// TANGI /78 /2024
		VS	VS	()
407	D-ABLAPL/10727/2024	STATE OF ODISHA SWARNALATA SAMANTA	PARSURAM PANDA	// NAIKANI-DIHI /53 /2024
		VS	VS	()
408	D-ABLAPL/10728/2024	STATE OF ODISHA SK. MOTALIP ALI @ PAPUN	RANJIT MOHANTY	// KENDRAPARA /66 /2024
		VS	VS	()

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409	D-ABLAPL/10732/2024	STATE OF ODISHA PRANAYA KUMAR MALLICK VS	SATYAJIT MOHAPATRA VS	// ABHAYACHANDPUR /169 /2023 ()
410	D-ABLAPL/10735/2024	STATE OF ODISHA ASHOK PATTAYAT VS	BASUDEV PUJARI VS	// SINGLA /56 /2022 ()
411	D-ABLAPL/10740/2024	STATE OF ODISHA SANJAY KUMAR JENA @ SANJAY JENA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /182 /2020 ()
412	D-ABLAPL/10745/2024	STATE OF ODISHA SUSANTA KUMAR MAJHI @ SANA MAJHI VS	JYOTIRMAYA SAHOO VS	// BAGHAMARI /24 /2024 ()
413	D-ABLAPL/10747/2024	STATE OF ODISHA KABITA SAHU VS	RANJAN KUMAR NAYAK VS	// KHALLIKOTE /242 /2024 ()
414	D-ABLAPL/10751/2024	STATE OF ODISHA MALAYA SETH VS	RAKESH BEHERA VS	// MAHABIROD /78 /2024 ()
415	D-ABLAPL/10752/2024	STATE OF ODISHA RABINARAYAN NAYAK VS	SAMVIT MOHANTY VS	// NAUGAON /37 /2024 ()
416	D-ABLAPL/10754/2024	STATE OF ODISHA NATABAR SWAIN VS	SURYA NARAYAN MISHRA VS	// JAGATSINGPUR /276 /1999 ()
417	D-ABLAPL/10758/2024	STATE OF ODISHA SUMAN SUNDAR SAHU VS	JAYANTA KUMAR MAJHI VS	// BALASORE VIGILANCE /25 /2020 ()
418	D-ABLAPL/10761/2024	STATE OF ODISHA(VIG.) AKASH GHADEI VS	AMLAN SHAKTI PAUL VS	// KHARABEL NAGAR P.S. /140 /2024 ()
419	D-ABLAPL/10762/2024	STATE OF ODISHA LOKANATH PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// CHOUDWAR /180 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/10765/2024	GUNANIDHI NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KOMNA PS /164 /2013 () //
421	D-ABLAPL/10779/2024	PRATAP NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANTALA /373 /2022 () //
422	D-ABLAPL/10785/2024	BIPIN SATAPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /153 /2023 () //
423	D-ABLAPL/10787/2024	AKSHAY CHANDRA MOHANTY VS STATE OF ODISHA	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /25 /2020 () //
424	D-ABLAPL/10789/2024	BRUNDABAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BHARATPUR PS /182 /2024 () //
425	D-ABLAPL/10792/2024	PIYUSH MISHRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 () //
426	D-ABLAPL/10797/2024	BISWAJIT MALLIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	AIR FIELD P.S. /235 /2013 () //
427	D-ABLAPL/10798/2024	SHAIKH KALIM VS STATE OF ODISHA	AMITAV TRIPATHY VS	JANKIA P.S. /39 /2024 () //
428	D-ABLAPL/10799/2024	SHEKH SALAM @ SAGULI SAHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JANKIA P.S. /39 /2024 () //
429	D-ABLAPL/10803/2024	ARJUN PADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /64 /2024 () //
430	D-ABLAPL/10804/2024	SUJAY NATH @ SUJAYA KUMAR NATHA SHARMA @ CHAGULU VS STATE OF ODISHA	AMLAN MOHANTY VS	ALAKUNDA /57 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/9934/2024 TRPCRL/ /	SONY @ GAYATRI BEURIK MP	RABINDRA NATH PANDA	34/2024
2	D-JCRLA/17/2023 JCRLA/17/2023	NILU@NILAM SAHU MP	MR.AKSHAY KUMAR SAHOO, B.K.NAYAK, A.KALASH, N.SINGH	48/2024
3	D-JCRLA/96/2023 JCRLA/96/2023	BABU DEHURI MP	ADV.	49/2024
4	D-JCRLA/96/2023 JCRLA/96/2023	BABU DEHURI MP	ADV.	50/2024
5	D-JCRLA/99/2023 JCRLA/99/2023	SANTOSH NAIK MP	ADV.	51/2024
6	D-TRP(C)/11413/2024 TRP(C)/75/2024	CHINMAYEE MISHRA MP	SANJIB KUMAR BHANJADEO	90/2024
7	D-TRP(C)/16079/2024 TRP(C)/ /	JOSHANARANI SETHY MP	YUGANTAR SAHU	91/2024
8	D-RVWPET/176/2008 RVWPET/176/2008	LALA NALINI KU.RAY MP		109/2024
9	D-RVWPET/16057/2024 RVWPET/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	110/2024
10	D-RVWPET/16057/2024 RVWPET/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	111/2024
11	D-CMAPL/15957/2024 CMAPL/ /	KANCHAN PRADHAN MP	NIRMAL CHANDRA DAS	136/2024
12	D-CMAPL/15957/2024 CMAPL/ /	KANCHAN PRADHAN MP	NIRMAL CHANDRA DAS	137/2024
13	D-CMAPL/741/2019 CMAPL/741/2019	KASHILAL SONKAR MP	M/S. G.MUKHERJI,P.MUKHERJI,S.PATTANAIK,A.C.PANDA,A.PRADHA	138/2024
14	D-CMAPL/741/2019 CMAPL/741/2019	KASHILAL SONKAR MP	M/S. G.MUKHERJI,P.MUKHERJI,S.PATTANAIK,A.C.PANDA,A.PRADHA	139/2024
15	D-CMAPL/741/2019 CMAPL/741/2019	KASHILAL SONKAR MP	M/S. G.MUKHERJI,P.MUKHERJI,S.PATTANAIK,A.C.PANDA,A.PRADHA	140/2024
16	D-RPFAM/16049/2024 RPFAM/ /	MANOJ KUMAR SAHOO MP	DAITARI BISWAL	155/2024
17	D-RPFAM/16117/2024 RPFAM/ /	RAMESH SETHI@RAMESH KUMAR SETHIPRADEPTA BEURA MP		156/2024
18	D-RPFAM/16117/2024 RPFAM/ /	RAMESH SETHI@RAMESH KUMAR SETHIPRADEPTA BEURA MP		157/2024
19	D-MATA/16082/2024 MATA/ /	NIRMAL KARMAKAR MP	SIDDHARTH PRASAD MISHRA	157/2024
20	D-MATA/6205/2024 MATA/114/2024	RAJENDRA BEHERA MP	PRASANTA KUMAR NANDA	158/2024
21	D-CONTC/738/2018 CONTC/738/2018	RAMKRUSHNA SENAPATI MP	MR.SOMADARSAN MOHANTY	228/2024
22	D-CONTC/5476/2024 CONTC/896/2024	MAKARDHWAJ NAIK MP	SANJIB MOHANTY, B.BISWAL	229/2024
23	D-CONTC/14247/2024 CONTC/ /	BHAGIRATHI DASH MP	ADV	230/2024
24	D-CONTC/6396/2023 CONTC/6396/2023	GOPABANDHU ROUT MP	SASHI BHUSAN JENA	231/2024
25	D-CONTC/9168/2023 CONTC/9168/2023	ANADI CHARAN NAYAK MP	PANCHANAN PANIGRAHI	232/2024
26	D-SA/441/2001	RAJKISHORE SAHOO	MR. RAMAKANTA MOHANTY	

	SA/441/2001	MP		301/2024
27	D-CRLREV/700/2023	DILLIP DAS	BIJAYA KUMAR BEHERA 1	
	CRLREV/700/2023	MP		302/2024
28	D-CRLREV/10654/2024	ALOK PRAKASH ROUT	BIBUDHENDRA KUMAR RATH	
	CRLREV/ /	MP		303/2024
29	D-CRLREV/661/2023	NALINI KANTA NAYAK	TANMAYA KUMAR MOHANTY	
	CRLREV/661/2023	MP		304/2024
30	D-CRLREV/10705/2024	MILLAN KUMAR TRIPATHY	RAMAKANTA PANDA	
	CRLREV/ /	MP		305/2024
31	D-CRLREV/9087/2024	FIROJ KHAN @ COLLECTOR	APURBA DAS	
	CRLREV/145/2024	MP		306/2024
32	D-CRLREV/9087/2024	FIROJ KHAN @ COLLECTOR	APURBA DAS	
	CRLREV/145/2024	MP		307/2024
33	D-CRLREV/10791/2024	NARENDRA NATH NAYAK @ NARENDRA PRASANNIK	KUMAR RATH (1)	
	CRLREV/ /	MP		308/2024
34	D-CRLREV/10791/2024	NARENDRA NATH NAYAK @ NARENDRA PRASANNIK	KUMAR RATH (1)	
	CRLREV/ /	MP		309/2024
35	D-CRLREV/10802/2024	SUSANTA KUMAR SAHOO	SIDHESWAR RATH	
	CRLREV/ /	MP		310/2024
36	D-CRLREV/10802/2024	SUSANTA KUMAR SAHOO	SIDHESWAR RATH	
	CRLREV/ /	MP		311/2024
37	D-FAO/676/2019	BANSHIDHAR DAS		
	FAO/676/2019	MP		346/2024
38	D-BLAPL/3745/2024	SHYAMSUNDAR KHATUA	NITYANANDA MOHAPATRA	
	BLAPL/1217/2024	MP		369/2024
39	D-BLAPL/8512/2024	UGRESAN MAJHI	SEPHALEE DAS	
	BLAPL/2664/2024	MP		370/2024
40	D-BLAPL/8199/2024	PRABINA PRADHAN		
	BLAPL/2502/2024	MP		371/2024
41	D-BLAPL/8202/2024	PRABINA PRADHAN		
	BLAPL/2505/2024	MP		372/2024
42	D-BLAPL/9326/2024	SANTOSH KUMAR PANDA @ SANTU PANIBASINIA	ROSNI PRADHAN	
	BLAPL/2985/2024	MP		373/2024
43	D-BLAPL/12657/2023	T. SARAN RAJ		
	BLAPL/12657/2023	MP		374/2024
44	D-BLAPL/9601/2023	KANDE SINGH @ KANDA SINGH		
	BLAPL/9601/2023	MP		375/2024
45	D-BLAPL/9422/2023	MADHABANANDA SINGH		
	BLAPL/9422/2023	MP		376/2024
46	D-BLAPL/6098/2023	AMIYA MOHANTY@NIKIN		
	BLAPL/6098/2023	MP		377/2024
47	D-CMP/16042/2024	DEBARAJ SETHI	PRADEEP KUMAR MOHAPATRA	
	CMP/ /	MP		401/2024
48	D-CMP/16080/2024	PUNYAPRAVA DAS	BIBEKANANDA BHUYAN	
	CMP/ /	MP		402/2024
49	D-CMP/16101/2024	KHITI KUMAR PATEL @ KSHITI KUMAR PATIL	KUMAR PANDA	
	CMP/ /	MP		403/2024
50	D-CMP/16110/2024	SHYAM SUNDAR MOHARANA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		404/2024
51	D-CMP/16161/2024	NIRANJAN RATH	BIBEKANANDA BHUYAN	
	CMP/ /	MP		405/2024
52	D-RSA/15952/2024	JARINA BEGUM	KANANBALA ROY CHOUDHURY	
	RSA/ /	MP		437/2024
53	D-RSA/15952/2024	JARINA BEGUM	KANANBALA ROY CHOUDHURY	
	RSA/ /	MP		438/2024
54	D-RSA/342/2017	ANANDA DEVI SINGH	M/S.AJIT KU.HOTA	
	RSA/342/2017	MP		439/2024
55	D-RSA/342/2023	SURENDRA PRADHAN	DEBASIS PANIGRAHI	
	RSA/342/2023	MP		440/2024
56	D-RSA/600/2014	BHRAMARBAR PATEL	M/S.AMIT PR.BOSE	
	RSA/600/2014	MP		441/2024
57	D-RSA/600/2014	BHRAMARBAR PATEL	M/S.AMIT PR.BOSE	
	RSA/600/2014	MP		442/2024

58	D-RSA/600/2014 RSA/600/2014	BHRAMARBAR PATEL MP	M/S.AMIT PR.BOSE	443/2024
59	D-RSA/255/2003 RSA/255/2003	SMT.NISAMANI DEVI MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.SINGHDEO,A.DA	444/2024
60	D-RSA/255/2003 RSA/255/2003	SMT.NISAMANI DEVI MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.SINGHDEO,A.DA	445/2024
61	D-RSA/255/2003 RSA/255/2003	SMT.NISAMANI DEVI MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.SINGHDEO,A.DA	446/2024
62	D-ABLAPL/6800/2024 ABLAPL/2484/2024	PRAVASH PALEI MP		648/2024
63	D-ABLAPL/7103/2024 ABLAPL/2778/2024	RAJESH PADHI MP		649/2024
64	D-ABLAPL/6045/2024 ABLAPL/2397/2024	MANASMITA BEHERA MP		650/2024
65	D-ABLAPL/7365/2024 ABLAPL/2797/2024	SIPUN SAHOO @ MANTU MP		651/2024
66	D-ABLAPL/7558/2023 ABLAPL/7558/2023	RANJAN KUMAR MOHARANA MP		652/2024
67	D-ABLAPL/14453/2023 ABLAPL/14453/2023	BANSIDHAR @ BANSHIDHAR PARIDA MP	RABINDRANATH PANDA	653/2024
68	D-ABLAPL/7030/2018 ABLAPL/7030/2018	RAJU SENAPATI MP	ARJUNA CHARANA BEHERA	654/2024
69	D-ABLAPL/5578/2024 ABLAPL/2131/2024	MANAS RANJAN PANDA @ JHUNIA @ MANAS PANDA MP		655/2024
70	D-ABLAPL/14643/2023 ABLAPL/14643/2023	RAMA CHANDRA SWAIN @ DAKU SWAIN MP		656/2024
71	D-MACA/1105/2018 MACA/1105/2018	MANAGER CLAIMS(T.P.CELL),M/S.ORIENTAL INSURANCE CO.LTD.. MP	ADAMS AIR FORCE	745/2024
72	D-MACA/1105/2018 MACA/1105/2018	MANAGER CLAIMS(T.P.CELL),M/S.ORIENTAL INSURANCE CO.LTD.. MP	ADAMS AIR FORCE	746/2024
73	D-MACA/15982/2024 MACA/ /	AUTHORISED SIGNATORIES ORIENTAL INSURANCE CO.LTD.. MP	BEHARL DAS	747/2024
74	D-MACA/15982/2024 MACA/ /	AUTHORISED SIGNATORIES ORIENTAL INSURANCE CO.LTD.. MP	BEHARL DAS	748/2024
75	D-MACA/16016/2024 MACA/ /	SIRIME PRASKA MP	RAMESH CHANDRA PRADHAN	749/2024
76	D-MACA/16016/2024 MACA/ /	SIRIME PRASKA MP	RAMESH CHANDRA PRADHAN	750/2024
77	D-MACA/12182/2024 MACA/ /	NATIONAL INSURANCE CO. L.T.D. MP	SUBRAT SATPATHY	751/2024
78	D-MACA/16047/2024 MACA/ /	MANU BEHERA MP	SUPRIYO RANJAN MAHAPATRA	752/2024
79	D-MACA/994/2023 MACA/994/2023	MADHAB BEHERA MP	JEEVANJYOTI MOHANTY	753/2024
80	D-MACA/418/2023 MACA/418/2023	TANUJA SAHOO MP	BINAYAK PRASHAD MOHANTY	754/2024
81	D-MACA/143/2020 MACA/143/2020	SAVITRI SETHI MP	BINAYAK PRASAD MOHANTY	755/2024
82	D-MACA/1004/2006 MACA/1004/2006	AJIT KU.BOSE MP		756/2024
83	D-MACA/2677/2024 MACA/112/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD. MP		757/2024
84	D-CRLA/10689/2024 CRLA/ /	KUNJA KISHORE PADHY MP	HEMANTA KUMAR ROUT	829/2024
85	D-CRLA/10689/2024 CRLA/ /	KUNJA KISHORE PADHY MP	HEMANTA KUMAR ROUT	830/2024
86	D-CRLA/8754/2024 CRLA/ /	NARAYAN NAIK MP	JYOTIRMAYA SAHOO	831/2024
87	D-CRLA/278/2017 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH MP	PRASANTA KUMAR SAHOO M/S.BHARATI DASH S.SETHI S.SAHOO M	832/2024
88	D-CRLA/8377/2024 CRLA/313/2024	BINOD KUMAR SAHA @ BINOD SAHA MP	ANIRUDHA DAS	833/2024
89	D-CRLA/7672/2024	SUBASH GHISING GIRI	DIPTI RANJAN MOHAPATRA	

	CRLA/ /	MP		834/2024
90	D-CRLA/5066/2024	DINESH MALI	DEBASNAN DAS	
	CRLA/ /	MP		835/2024
91	D-CRLA/5066/2024	DINESH MALI	DEBASNAN DAS	
	CRLA/ /	MP		836/2024
92	D-CRLA/5066/2024	DINESH MALI	DEBASNAN DAS	
	CRLA/ /	MP		837/2024
93	D-CRLMC/4611/2024	KRUSHNA CHANDRA ROUT		
	CRLMC/528/2024	MP		882/2024
94	D-CRLMC/4501/2024	LOKNATH BARIK@MUNA		
	CRLMC/525/2024	MP		883/2024
95	D-CRLMC/10657/2024	PRAFULLA MOHAPATRA	PRAVAT KUMAR MUDULI	
	CRLMC/ /	MP		884/2024
96	D-CRLMC/10657/2024	PRAFULLA MOHAPATRA	PRAVAT KUMAR MUDULI	
	CRLMC/ /	MP		885/2024
97	D-CRLMC/10676/2024	RAMA CHANDRA MAHANTA	BHABANI SANKAR DAS	
	CRLMC/ /	MP		886/2024
98	D-CRLMC/10683/2024	SANATAN CHOUDHURY	NRUSINGHA NANDA MOHAPATRA	
	CRLMC/ /	MP		887/2024
99	D-CRLMC/10685/2024	SUSHANTA KUMAR DALEI	SAROJ KUMAR DASH	
	CRLMC/ /	MP		888/2024
100	D-CRLMC/3657/2023	K.MAHESWAR RAO	MANAS KUMAR CHAND	
	CRLMC/3657/2023	MP		889/2024
101	D-CRLMC/10725/2024	RAMESH KUMAR CHOTORY	GOPAL PRASAD JENA	
	CRLMC/ /	MP		890/2024
102	D-CRLMC/10729/2024	DEBI PRASAD SAHU	PRAVASH PUJAREE PARIDA	
	CRLMC/ /	MP		891/2024
103	D-CRLMC/10736/2024	DHIRENDRA KUMAR SETHI	ANURAG PATI	
	CRLMC/ /	MP		892/2024
104	D-CRLMC/2783/2021	RIKHIRAM CHANDRAKAR	BHABANI SHANKAR DASPARIDA	
	CRLMC/2783/2021	MP		893/2024
105	D-CRLMC/10749/2024	SWALEHA KHATUN	DAYANIDHI MOHANTY	
	CRLMC/ /	MP		894/2024
106	D-CRLMC/10757/2024	JYOTIRANJAN PARIDA	RAJIB LOCHAN PATTNAIK	
	CRLMC/ /	MP		895/2024
107	D-CRLMC/6869/2024	DHYAN FOUNDATION GAUSHALA	TIRTH KUMAR SAHU	
	CRLMC/716/2024	MP		896/2024
108	D-CRLMC/1204/2024	MANOJ KUMAR	TIRTH KUMAR SAHU	
	CRLMC/118/2024	MP		897/2024
109	D-CRLMC/10450/2024	DEBENDRA KUMAR JOSHI	BIJAY KUMAR BEHERA	
	CRLMC/ /	MP		898/2024
110	D-CRLMC/7182/2024	MIHIR KUMAR RATH	HARAPRASAD PANDA	
	CRLMC/820/2024	MP		899/2024
111	D-WA/15924/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1837/2024
112	D-WA/15924/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1838/2024
113	D-WA/15924/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1839/2024
114	D-WA/15930/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		1840/2024
115	D-WA/15930/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		1841/2024
116	D-WA/15930/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		1842/2024
117	D-WA/15996/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		1843/2024
118	D-WA/15996/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		1844/2024
119	D-WA/15996/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		1845/2024
120	D-WA/13737/2024	GOPABANDHU DAS	DEBENDRA KUMAR SAHOO (1), S.S. RAO(SR. ADV.)	
	WA/491/2024	MP		1846/2024

121	D-WA/15995/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1847/2024
122	D-WA/15995/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1848/2024
123	D-WA/15995/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1849/2024
124	D-WA/16004/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1850/2024
125	D-WA/16004/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1851/2024
126	D-WA/16004/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1852/2024
127	D-WA/16017/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	1853/2024
128	D-WA/16017/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	1854/2024
129	D-WA/16017/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	1855/2024
130	D-WA/16022/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1856/2024
131	D-WA/16022/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1857/2024
132	D-WA/16022/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1858/2024
133	D-WA/14182/2024 WA/ /	GOVERNING BODY OF BAJI ROUT MEMORANDUM MP	BIPLAB MOHANTY,A.G.A	1859/2024
134	D-WA/16034/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1860/2024
135	D-WA/16034/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1861/2024
136	D-WA/16034/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1862/2024
137	D-WA/16037/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1863/2024
138	D-WA/16037/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1864/2024
139	D-WA/16037/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1865/2024
140	D-WA/16039/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1866/2024
141	D-WA/16039/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1867/2024
142	D-WA/16039/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1868/2024
143	D-WA/16046/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1869/2024
144	D-WA/16046/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1870/2024
145	D-WA/16046/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1871/2024
146	D-WA/16048/2024 WA/ /	STATE OF ODISHA MP	KARUNAKAR DAS,A.S.C	1872/2024
147	D-WA/16087/2024 WA/ /	PRAFULLA KUMAR TRIPATHY MP	SUMITRA MOHANTY	1873/2024
148	D-WA/16087/2024 WA/ /	PRAFULLA KUMAR TRIPATHY MP	SUMITRA MOHANTY	1874/2024
149	D-WA/16092/2024 WA/ /	PRAFULLA KUMAR TRIPATHY MP	SUMITRA MOHANTY	1875/2024
150	D-WA/16092/2024 WA/ /	PRAFULLA KUMAR TRIPATHY MP	SUMITRA MOHANTY	1876/2024
151	D-WA/16068/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1877/2024
152	D-WA/16068/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	

	WA/ /	MP		1878/2024
153	D-WA/16068/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1879/2024
154	D-WA/16070/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1880/2024
155	D-WA/16070/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1881/2024
156	D-WA/16099/2024	PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	
	WA/ /	MP		1882/2024
157	D-WA/16096/2024	PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	
	WA/ /	MP		1883/2024
158	D-WA/16070/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1884/2024
159	D-WA/16096/2024	PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	
	WA/ /	MP		1885/2024
160	D-WA/16099/2024	PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	
	WA/ /	MP		1886/2024
161	D-WA/16103/2024	PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	
	WA/ /	MP		1887/2024
162	D-WA/16103/2024	PRAFULLA KUMAR TRIPATHY	SUMITRA MOHANTY	
	WA/ /	MP		1888/2024
163	D-WA/16106/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1889/2024
164	D-WA/16106/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1890/2024
165	D-WA/16106/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1891/2024
166	D-WA/16127/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		1892/2024
167	D-WA/16127/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		1893/2024
168	D-WA/16131/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1894/2024
169	D-WA/16127/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		1895/2024
170	D-WA/16131/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1896/2024
171	D-WA/16131/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1897/2024
172	D-WA/16151/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1898/2024
173	D-WA/16151/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1899/2024
174	D-WA/16151/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1900/2024
175	D-WA/16172/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1901/2024
176	D-WA/16172/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1902/2024
177	D-WA/16172/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1903/2024
178	D-WP(C)/15913/2024	ODISHA STATE DISASTER MANAGEMENT AUTHORITY	SONU KUMAR BBSR	
	WP(C)/ /	MP		5090/2024
179	D-WP(C)/15916/2024	SUNIL KUMAR MOHANTY	BEDA PRAKASH PANDA	
	WP(C)/ /	MP		5091/2024
180	D-WP(C)/30344/2020	INSERRURP, A REGISTERED SOCIETY		
	WP(C)/30344/2020	MP		5092/2024
181	D-WP(C)/15920/2024	MANOJ KUMAR NAHAK	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		5093/2024
182	D-WP(C)/15928/2024	SUBASH CHANDRA DAS	PRAFULLA CHANDRA DAS	
	WP(C)/ /	MP		5094/2024
183	D-WP(C)/15928/2024	SUBASH CHANDRA DAS	PRAFULLA CHANDRA DAS	
	WP(C)/ /	MP		5095/2024

184	D-WP(C)/15931/2024 WP(C)/ /	SUBASH CHANDRA DAS MP	PRAFULLA CHANDRA DAS	5096/2024
185	D-WP(C)/15934/2024 WP(C)/ /	ANTARYAMI BEHERA MP	KUNAL KUMAR SWAIN	5097/2024
186	D-WP(C)/15938/2024 WP(C)/ /	ARUN KUMAR MAHAPATRA MP	KUNAL KUMAR SWAIN	5098/2024
187	D-WP(C)/15940/2024 WP(C)/ /	BHRAMARBAR DAS MP	KUNAL KUMAR SWAIN	5099/2024
188	D-WP(C)/16030/2023 WP(C)/16030/2023	PRIYAMBADA KAR MP	SRINIVAS MOHANTY	5100/2024
189	D-WP(C)/15941/2024 WP(C)/ /	SAILABALA PANDA MP	AUROVINDA MOHANTY	5101/2024
190	D-WP(C)/15946/2024 WP(C)/8736/2024	M/S.BAJRANG POWER CONSTRUCTION, BBSR MP	BBSR KAR PANDA	5102/2024
191	D-WP(C)/15945/2024 WP(C)/ /	NIRODINI NAIK MP	AUROVINDA MOHANTY	5103/2024
192	D-WP(C)/15948/2024 WP(C)/8735/2024	M/S BAJRANG POWER CONTRUCTION, BBSR MP	BBSR KAR PANDA	5104/2024
193	D-WP(C)/15932/2024 WP(C)/8807/2024	MAHENDRA KUMAR BEHERA MP	JAGYASENI BHUYAN	5105/2024
194	D-WP(C)/15951/2024 WP(C)/ /	BASANTA KUMAR DAS MP	KUNAL KUMAR SWAIN	5106/2024
195	D-WP(C)/15956/2024 WP(C)/ /	ASHOK KUMAR JENA MP	ABINASH ROURAY	5107/2024
196	D-WP(C)/15967/2024 WP(C)/ /	JADUNATH MURMU MP	PRASANNA KUMAR SAHOO	5108/2024
197	D-WP(C)/15970/2024 WP(C)/ /	BHANUMATI NAYAK MP	SANJOY PATNAIK	5109/2024
198	D-WP(C)/15973/2024 WP(C)/ /	DILLIP KUMAR NAIK MP	PRASANNA KUMAR SAHOO	5110/2024
199	D-WP(C)/36798/2023 WP(C)/36798/2023	M/S NEELACHAL ISPAT NIGAM LTD., JAJPA MP	ANURITA MISHRA	5111/2024
200	D-WP(C)/15976/2024 WP(C)/ /	JOGENDRA SINGH MP	PRASANNA KUMAR SAHOO	5112/2024
201	D-WP(C)/15978/2024 WP(C)/ /	OLIVE RASHMI KULLU MP	DIPAK RANJAN MISHRA	5113/2024
202	D-WP(C)/15983/2024 WP(C)/ /	RAMESH CHANDRA DAS MP	BASUDEV PUJARI	5114/2024
203	D-WP(C)/7362/2022 WP(C)/7362/2022	BINOD KUMAR PATRA MP	KALI PRASANNA MISHRA	5115/2024
204	D-WP(C)/3583/2024 WP(C)/4377/2024	SIBANI PANDA MP	SAMARENDRA KUMAR MOHANTY	5116/2024
205	D-WP(C)/16007/2024 WP(C)/ /	CHOUDHURY GITARANI SAHOO MP	UMA CHARAN MISHRA	5117/2024
206	D-WP(C)/7268/2024 WP(C)/8128/2024	RABINDRA KUMAR BEHERA MP		5118/2024
207	D-WP(C)/12183/2024 WP(C)/7249/2024	NALINI PRAVA DAS MP	JIBAN RANJAN DASH	5119/2024
208	D-WP(C)/16023/2024 WP(C)/ /	ROYAL SECURITY SERVICE, BOLANGIR MP	TRILOCHAN NANDA	5120/2024
209	D-WP(C)/16027/2024 WP(C)/ /	SABITA KUANER MP	SUBHASISH DAS	5121/2024
210	D-WP(C)/16029/2024 WP(C)/8775/2024	M/S. VIZAG FILTERS PVT. LTD. VISHAKA MP	BBSR KAR PRASANNA SARANGI	5122/2024
211	D-WP(C)/16035/2024 WP(C)/ /	MYSUR MURMU MP	ARIJEET MISHRA	5123/2024
212	D-WP(C)/578/2024 WP(C)/176/2024	SHIVAM CONDEV PVT LTD., KHORDHA MP		5124/2024
213	D-WP(C)/583/2024 WP(C)/177/2024	SHIVAM CONDEV PVT. LTD., BBSR MP		5125/2024
214	D-WP(C)/579/2024 WP(C)/180/2024	SHIVAM CONDEV PVT. LTD., BBSR MP		5126/2024
215	D-WP(C)/574/2024	SHIVAM CONDEV PVT. LTD., BBSR		

	WP(C)/181/2024	MP		5127/2024
216	D-WP(C)/576/2024	SHIVAM CONDEV PVT. LTD., BBSR		
	WP(C)/182/2024	MP		5128/2024
217	D-WP(C)/572/2024	SHIVAM CONDEV PVT. LTD., KHORDHA		
	WP(C)/184/2024	MP		5129/2024
218	D-WP(C)/569/2024	SHIVAM CONDEV PVT. LTD. BBSR		
	WP(C)/185/2024	MP		5130/2024
219	D-WP(C)/573/2024	SHIVAM CONDEV PVT. LTD. BBSR		
	WP(C)/186/2024	MP		5131/2024
220	D-WP(C)/9839/2024	RAJESH DHANGADAMAJHI	JANAKI KANTA MAHAPATRA	
	WP(C)/5798/2024	MP		5132/2024
221	D-WP(C)/16043/2024	SWAPNARANI TRIPATHY	GOPINATH MISHRA	
	WP(C)/ /	MP		5133/2024
222	D-WP(C)/16044/2024	HARPAL HEMBRAM	KABALYA PANDA	
	WP(C)/ /	MP		5134/2024
223	D-WP(C)/16050/2024	DR. MANORANJAN MALLIK	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		5135/2024
224	D-WP(C)/16054/2024	KAMALINI BEHERA @ JENA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		5136/2024
225	D-WP(C)/40019/2023	CHANDRAKANTA RAUTARAY	PRABHAT KUMAR SAHOO	
	WP(C)/40019/2023	MP		5137/2024
226	D-WP(C)/16067/2024	ANAND KUMAR PURUSETH	AMIT PRASAD BOSE	
	WP(C)/ /	MP		5138/2024
227	D-WP(C)/16073/2024	AUROBINDO GHOSE	BUDHADEV ROURAY	
	WP(C)/ /	MP		5139/2024
228	D-WP(C)/16074/2024	PRIYABRATA PANDA	BUDHADEV ROURAY	
	WP(C)/ /	MP		5140/2024
229	D-WP(C)/9032/2024	AMARESH KUMAR SINGH	ARUN KUMAR PATRA	
	WP(C)/6310/2024	MP		5141/2024
230	D-WP(C)/18111/2020	RAMESH CH. CHARKRABORTY	M/S SATYABRATA MOHANTY	
	WP(C)/18111/2020	MP		5142/2024
231	D-WP(C)/16076/2024	KAMALAKANTA MALLICK	NIRANJAN BISWAL	
	WP(C)/ /	MP		5143/2024
232	D-WP(C)/16088/2024	ANURAKTA JENA	SOURAV DAS	
	WP(C)/8804/2024	MP		5144/2024
233	D-WP(C)/16097/2024	KRUSHNA CHANDRA MEHER	CHITRASEN PARIDA	
	WP(C)/ /	MP		5145/2024
234	D-WP(C)/16102/2024	SABITA PRADHAN	BIMBISAR DASH	
	WP(C)/ /	MP		5146/2024
235	D-WP(C)/16105/2024	ANNAPURNA DAS	SUJIT LAL	
	WP(C)/ /	MP		5147/2024
236	D-WP(C)/16115/2024	LAXMIDHAR BIHARI	SAILABALA JENA	
	WP(C)/ /	MP		5148/2024
237	D-WP(C)/16118/2024	JANABI NAIK	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		5149/2024
238	D-WP(C)/311/2024	SIBANANDA ADHIKARI	GUNAKAR MISHRA	
	WP(C)/458/2024	MP		5150/2024
239	D-WP(C)/5326/2019	M/S.MODERN ZIPFATO PVT.LTD.		
	WP(C)/5326/2019	MP		5151/2024
240	D-WP(C)/36710/2023	M/S FRANKSON AUTOMATION COMPANY	AMRITA MISHRA	
	WP(C)/36710/2023	MP		5152/2024
241	D-WP(C)/16119/2024	M/S JINDAL INDIA THERMAL POWER LTDS.	ANJULIT MOHANTY	
	WP(C)/8822/2024	MP		5153/2024
242	D-WP(C)/12539/2024	BIBHUTI PRASAD BARIK		
	WP(C)/7855/2024	MP		5154/2024
243	D-WP(C)/17363/2016	PURNA CH.DALABEHERA	M/S.ASHIS KUMAR MISHRA	
	WP(C)/17363/2016	MP		5155/2024
244	D-WP(C)/16129/2024	SUNIL KUMAR PRADHAN	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		5156/2024
245	D-WP(C)/5556/2013	NEW INDIA ASSURANCE	M/S.SUSANTA KU.DASH	
	WP(C)/5556/2013	MP		5157/2024
246	D-WP(C)/16134/2024	LAXMIPRIYA MISHRA	LALITENDU MISHRA	
	WP(C)/ /	MP		5158/2024

247	D-WP(C)/16135/2024 WP(C)/ /	PRADEEP KUMAR PANDA MP	SUSANTA KUMAR SAHU	5159/2024
248	D-WP(C)/11756/2023 WP(C)/11756/2023	SANJAY KUMAR GOCHHAYAT MP	ABHISHEK MOHANTY	5160/2024
249	D-WP(C)/16147/2024 WP(C)/ /	M/S. S.A PLYWOOD INDUSTRY(P)LTD, KOSKOTWA MP	SONIYA RANJAN MOHANTY	5161/2024
250	D-WP(C)/16154/2024 WP(C)/ /	NAROTTAM PRADHAN MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	5162/2024
251	D-WP(C)/10935/2024 WP(C)/6074/2024	DR. SUDHANSU SEKHAR RATH MP		5163/2024
252	D-WP(C)/16164/2024 WP(C)/ /	SEVA SELF HELP GROUP, JAGATSINGHPUR MP	HASHI BHUSAN JENA	5164/2024
253	D-WP(C)/16153/2024 WP(C)/ /	KRUSHNA CHANDRA MAHALA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	5165/2024
254	D-WP(C)/16179/2024 WP(C)/ /	SURESH CHANDRA PARIDA MP	PRATIK DASH	5166/2024